

## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

## **ORDER SHEET**

COURT NO.: 1 01/07/2019

C.P./260/1/2015 R C BEHERA
O.A./260/759/2010 -V/SN CHANDRA

ITEM NO: 38

FOR APPLICANTS(S) Adv.: NONE FOR THE APPLICANT

FOR RESPONDENTS(S) Adv.: MR.J.PAL

Notes of The Registry	Order of The Tribunal
	None appeared for the applicant when called. Mr.J.Pal, learned Government Advocate for the State of Odisha submitted that a copy of letter dated 29.6.2019 stating that the Sanction Order will be issued within a month following the orders of this Tribunal shortly since the Finance Department has concurred the proposal. This be kept on record.
	In view of the submissions of learned counsel for the respondents, the CP is dropped and notices issued to the respondents are discharged.
	( SWARUP KUMAR MISHRA) ( GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)